

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 478
TO BE ANSWERED ON 06.02.2025

**PRODUCTION OF KHADI FABRIC AT
KSHETRIYA SHRI GANDHI ASHRAM, MEERUT**

478. SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is aware that a dharna was going on in Kshetriya Shri Gandhi Ashram, Meerut since 09.10.2023 protesting against stopping production of Khadi fabric including National Flag and initiating sale of organization's prime land, till the dharna tent was set on fire on 29.12.2024;
- (b) whether it is true that while spinning/weaving is not done, Modified Market Development Assistance (MMDA) was transferred by Direct Benefit Transfer (DBT) in artisans names viz. 4733 artisans in 2017-18, 1326 artisans in 2018-19, 3477 artisans in 2019-20, 974 artisans in 2020-21, 2642 artisans in 2021-22, if so, the details thereof; and
- (c) whether the Government is contemplating to restart production and updating bank KYC of artisans, if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): The relation between Khadi and village Industries Commission (KVIC) and Kshetriya Shri Gandhi Ashram, Meerut (Khadi institution) is only in the nature of lender and borrower without any administrative control on the functioning of KIs and the present litigation is purely internal matter of the Kshetriya Shri Gandhi Ashram, Meerut (Khadi Institution).

However, this is to inform that Government is aware of the dispute among General Body / Executive Committee Members of Kshetriya Shri Gandhi Ashram, Meerut thereby claiming both groups legally elected for which the matter is sub-judice in the Hon'ble High Court.

(b): No Sir, Kshetriya Shri Gandhi Ashram", Garh Road, Meerut (UP) has not claimed MMDA for the period from 2017-18 to 2021-22, except first quarter of 2018-19, which was also not considered by KVIC.

(c): As the matter is pending before Hon'ble High Court for withdrawing administrator appointed by KVIC, KVIC is not in a position to proceed further in the matter. However, KVIC is making all efforts to resolve the issues.

The matter of updating bank KYC of the artisans is related to the Khadi Institution/artisans.
